- (b) the reasons for which the amount was kept unutilised for a long period;
- (c) the persons held responsible for the negligence; and
- (d) when it is proposed to sink tubewells, their locations and the number of Tubewells proposed to be sunk?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH): (a) Dalhi Administration, who is aware of the news item referred to, has reported that the funds drawn from the Treasurv on 31st March, 1970 are being used for construction of tubewells under the Applied

topic many lates. At any many at the about the series were say,

Nutrition Programme. It is not true that the funds have been deposited back without utilising them for the purpose for which they were drawn. It may be added that the Applied Nutrition Programme is sponsored by the Government of India and the UNICEF assists by supply of specified equipment and certain cash grants.

(b) and (c). Do not arise.

(d) It was proposed to sink 12 tubewells. Eight have since been completed. Work on two tubewells had to be given up as water could not be struck. Work on two other tubewells is in progres. Their locations are given below:

(ı) G	(1) Government Higher Secondary School, Shinghu,			
(ii)	—do—	Puthkhurd	"	
(iii)	do	Tikari.	,,	
(iv)	do	Narcia	,,	Work has been completed in these tubewells.
(v)	do	Jharoda Kalan,	Najafgarh Block	
(vi)	do	Daulatpur,	,,	
(vii)	do	Jaunti,	Nangloi Block	
(viii)	do	Mundka,	,,	
(ix)	do	Bankner,	Alipur Block	Work on these tubewells has been given up.
(x)	do	Kanjhawala,	Nangloi Block	
(xi)	do	Rithala,	Nangloi Block	
(xii)	do	Ranikhera,	Nangloi Block	Work is in progress in these tubewells.

Auditing of Accounts of New Friends Cooperative House Building Society. New Delhi

1788. SHRI S. N. SINHA: Will the Minister of AGRICULTURE be pleased to state :

- (a) whether as required under Section 124 (1) of Bombay Cooperative Societies Act,
- 1925 as extended to the Union Territory of Delhi, the Registrar of Cooperative Societies or any person authorised by him audited the accounts of New Friends Cooperative House Building Society, New Delhi from year to year; and
- (b) whether the Chartered Accountant who audited the accounts of the Society for

the year ending June 1970 was appointed by the Registrar of Cooperative Societies?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA): (a) The statutory audit of the New Friends Cooperative House Building Society, New Delhi, has been conducted upto the year 1968-69 by the nominees of the Ragistrar of Cooperative Societies, Delhi

(b) The statutory audit for the year ending June 1970 has not yet been completed. The chartered accountant who is stated to have audited the accounts for this year was not appointed by the Registrar of Cooperative Societies.

Programme for Training Apprentices in Industrial Establishments

- 1789. SHRI SHYAMNANDAN MISHRA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:
- (a) whether there has been a short-fall in the implementation of the programme for training apprentices in industrial establishments: and
- (b) the extent of the shortfall and the factors responsible for it such as the lack of facilities available for training?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA): (a) and (b), The number of apprentices actually in position at the end of 1970-71 was 46,438 as against the Fourth Plan target of 75,000. The progress could be be ter. Some of the factors which have impeded more brisk progress are: lack of adequate response on the part of some establishments and lack of training facilities in the case of the smaller establishments, lower rates of stipends and lack of hostel facilities.

C.B.I. Investigation in Andhra Fertilizer Transport Scandal

1790. SHRI JYOTIRMOY BOSU; SHRI B. N. REDDY:

Will the Minister of AGRICULTURE be pleased to state:

- (a) the progress made in the invetigation into the Andhra Fertilizer Transport Scandal by Central Bureau of Investigation; and
- (b) when the investigation is likely to be over ?

THE MINISTLR OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) The matter is still under investigation by the C.B.I.

(b) According to the present indications given by the C.B I. the inquiry is likely to take another five to six months.

Improvement of Agriculture Economy from a Subsistence Level

- 1791. SHRI P. VENKATASUBBAIAH: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether the present Fourth five-Year Plan will be revised to make it job-oriented and also transfer agricultural economy from the subsistence level to that of getting substantial incomes by the small farmers; and
 - (b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIEB P. SHINDE): (a) and (b). Re-appraisal of the Fourth Five Year Plan is going on in the Planning Commission one of the objectives being to make it as much employment-oriented as possible. The question whether the existing special programmes, such as, those for small farmers, marginal farmers and agricultural labourers, require expansion or change is also being considered.

Research in Effectiveness of Insecticides and Pesticides

1792. SHRI P. VENKATASUBBAIAH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the insecticides and pesticides that are being used by the farmers in the country are losing their effect on the control of pests as the crops are becoming immune; and